

## Office of the District & Session Judge, Jhargram

Establishment Order No.: 11

Dated: 14/05/2020

In compliance with the Hon'ble High Court Notification No.1548-RG dated 13-05-2020 in continuation of the Hon'ble Court's Notification No. 1498-RG dated 24-03-2020 read with Corrigendum No. 1504-RG dated 24-03-2020 followed by the Hon'ble High Court Notification No.1512-RG dated 08-04-2020 and 1534-RG dated 24-04-2020, and also in continuation of this office earlier Establishment Order No. 10 dated 29/04/2020, in order to combat the spreading COVID-19, it is hereby informed that there shall be continuation of suspension of regular functioning of the District Judiciary of Jhargram till 31st May, 2020.

During the period of suspension, Special Courts will function as per the following schedule to deal with extremely urgent matters, both judicial and administrative. All concerned are requested to strictly maintain and observe all the protocols for prevention of contamination of COVID-19 Virus including social distancing during court hours.

	Date	Name of the Judicial Officer	Stand by Officer
1.	20-05-2020	Mr. Nayyar Azam Khan, Addl. District & Session Judge, 1 <sup>st</sup> Court, Jhargram	Sri Ananda Kumar Tiwari Addl. District & Session Judge, 2 <sup>nd</sup> Court, Jhargram
2.	27-05-2020	Sri Ananda Kumar Tiwari Addl. District & Session Judge, 2 <sup>nd</sup> Court, Jhargram	Mr. Nayyar Azam Khan, Addl. District & Session Judge, 1 <sup>st</sup> Court, Jhargram

As directed by the Hon'ble High Court, Calcutta, some of the local staff are deployed on those days for smooth functioning of the work.

During the period of continued suspension as mentioned above, Ld. Chief Judicial Magistrate, Jhargram will also prepare and maintain Roaster Duty for Police Remand file and extremely urgent matters.

As per direction of the Hon'ble Court, the Judicial Officers who are not on roster either for remand or otherwise, may leave the station.

All the staff are required to make them available for duty as and when called for by the respective Judicial Officers.

Inform all concerned.

By Order  
Sd/-  
Sonia Majumdar  
District Judge  
Jhargram  
**District Judge  
Jhargram**

**Office of the District & Session Judge, Jhargram**

No.: 676(17)XVII-1

Dated: 15/05/2020

Copy forwarded to:

1. The Register General, High Court, Calcutta.
2. All Judicial Officers under the Judgeship of Jhargram.
3. The President/ Secretary District Bar Association, Jhargram
4. The President/ Secretary Pleaders Bar Association, Jhargram
5. The District Magistrate, Jhargram
6. The Superintendent of Police, Jhargram
7. The Public Prosecutor, Jhargram
8. The Government Pleader, Jhargram
9. The Court Inspector, Jhargram
10. The Judge in Charge Nezarath Department, Jhargram

By Order

Sd/-

Sonia Majumdar

District Judge

Jhargram

**District Judge**

**Jhargram**